

GOVERNMENT OF INDIA
 MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
 DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING
 LOK SABHA
 UNSTARRED QUESTION NO. 1141
 TO BE ANSWERED ON 8TH FEBRUARY, 2022

REHABILITATION OF STRAY CATTLE IN UTTAR PRADESH

1141. SHRI LALLU SINGH:
 SHRI BRIJBHUSHAN SHARAN SINGH:
 SHRI DEVENDRA SINGH BHOLE:
 SHRI SANGAM LAL GUPTA:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
 मत्स्यपालन, पशुपालन और डेयरी मंत्री
 be pleased to state:

- (a) whether the Government is aware of the major problems related to the increasing numbers of stray cattle in the State of Uttar Pradesh;
 (b) if so, the details of the increase in the number of the said cattle in Uttar Pradesh during the last three years, State and District-wise;
 (c) whether the Government is taking any active initiative for rehabilitation of these stray cattle and whether it has allocated any budget for the same;
 (d) if so, the details thereof; and
 (e) the amount likely to be spent on stray cattle across the State of Uttar Pradesh in next three years and the details thereof?

ANSWER

THE MINISTER FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
 (SHRI PARSHOTTAM RUPALA)

(a) & (b) The information on number of Stray cattle is being collected through Livestock Census which is conducted in every 5 years. According to the last Livestock Census there were 1009436 stray cattle in 2012 and 1184494 of stray cattle in 2019. District-wise number of stray cattle is as under:

S.No.	Name of Districts	Stray Cattle	
		20 th Livestock Census (2019)	19 th Livestock Census (2012)
1	Agra	16916	28723
2	Aligarh	28559	13754
3	Allahabad	29045	33887
4	Ambedkar Nagar	6353	2888
5	Amethi	8569	1890
6	Amroha	1697	804
7	Auraiya	11525	3577
8	Azamgarh	4924	5481
9	Baghpat	3754	3473
10	Bahraich	18988	5175
11	Ballia	7836	5421
12	Balrampur	9248	8461
13	Banda	47658	14590

14	Barabanki	10097	12143
15	Bareilly	6972	10378
16	Basti	25529	14516
17	Bijnor	361	1638
18	Budaun	29760	12456
19	Bulandshahr	16634	5573
20	Chandauli	5577	6568
21	Chitrakoot	68813	4210
22	Deoria	8393	11751
23	Etah	2568	4488
24	Etawah	10841	6265
25	Faizabad	5629	4938
26	Farrukhabad	9844	3495
27	Fatehpur	19931	2252
28	Firozabad	6336	9838
29	Gautam Buddha Nagar	3340	3668
30	Ghaziabad	4543	3050
31	Ghazipur	16150	8315
32	Gonda	52615	14752
33	Gorakhpur	10186	24977
34	Hamirpur	37834	11332
35	Hapur	3549	2545
36	Hardoi	48173	18155
37	Hathras/Mahamaya Nagar	12230	7549
38	Jalaun	20872	15093
39	Jaunpur	23008	11877
40	Jhansi	37431	25258
41	Kannauj	5642	3316
42	Kanpur Dehat	14077	5558
43	Kanpur Nagar	26775	426006
44	Kasganj	3716	2363
45	Kaushambi	13817	1404
46	Kheri	41939	6178
47	Kushi Nagar	672	7608
48	Lalitpur	43498	22759
49	Lucknow	23003	12510
50	Maharajganj	1479	6566
51	Mahoba	61765	15574
52	Mainpuri	5694	3350
53	Mathura	18556	16158
54	Mau	7789	2909
55	Meerut	4913	3887
56	Mirzapur	3897	6044
57	Moradabad	733	3310
58	Muzaffarnagar	3207	1302

59	Pilibhit	14348	2375
60	Pratapgarh	25483	5417
61	Rae Bareli	15513	2141
62	Rampur	26	2417
63	Saharanpur	2915	3009
64	Sambhal	5331	4726
65	SantKabeer Nagar	2926	5238
66	SantRavidas Nagar	12536	4104
67	Shahjahanpur	12669	11653
68	Shamli	2586	1446
69	Shravasti	21500	2487
70	Siddharth Nagar	14230	3494
71	Sitapur	17057	7413
72	Sonbhadra	4861	2809
73	Sultanpur	4026	1712
74	Unnao	42578	8872
75	Varanasi	12449	8117
	State Total	1184494	1009436

(c) & (d) As per information available, the Government of Uttar Pradesh has established the temporary Cow Shelters to protect the stray cattle and the Government of Uttar Pradesh is providing funds for the welfare of these cattle. The Schemes implemented by Government of Uttar Pradesh are as follows:

1. A policy has been developed to establish temporary cattle shelter in all the rural and urban local bodies and Gram Panchayat, Kshetra Panchayat, District Panchayat, Nagar Panchayat, Municipal bodies, Municipal Corporations and according to the promulgation of the policy they are fed so that the following objectives can be achieved and fulfilled as follows:-

- shelter to the destitute / stray cattle,
- arrange feed and water to the stray cattle at the shelter,
- provide the appropriate medical treatment to the suffering animals and protect them from any infectious disease and also to castrate the male cows,
- provide breeding facilities to the female cows,
- arrange and utilise the products such as milk produced from the cows, Cow dung manure to make the Shelter as self-reliant and make the public free from the stray animal problems,
- There are 5664 cow shelters (Temporary cow shelters established in rural and urban areas in the State Shelter place/Kanha Cowshed/ Kazi House/ Large Cow Protection Centres) wherein total 778484 cows have been kept till 31.01.2022. In addition to the above, under the Chief Minister's participation Scheme 108954 cattle have been provided to the malnourished families for care. Therefore, in Uttar Pradesh, 887438 cattle have been preserved. Total expenditure incurred from January, 2019 is as under:

2018-19 Rs. 7850.00 lakh

2019-20 Rs. 20311.22 lakh

2020-21 Rs. 30000.00 lakh

2021-22 Rs. 42425.00 lakh

2- 572 Gaushalas run by the Voluntary Organisations have been registered under the Uttar Pradesh Gaushala Act, 1964. These Gaushalas are maintaining the cattle which are debilitated, lame, sick, old and suffering from diseases in addition to breeding of cattle. These Gaushalas also provide shelter to stray cattle rescued by the Police and also from other sources. Under the Janhit Gurantee Act, 2011, the online system for registration of Gaushalas is in force in the State.

3. In order to address the problems of destitute/stray cattle, Rs. 120 lakh per centre have been provided to each district to recognize 303 large cow protection centres out of which 157 have been completed and operational.

4. As per the provisions given in Animal Trespass Act, 1871(as amended on 21st August, 1996) and Prevention of Cruelty to Animals Act, 1960, and as per the directions of the Animal Welfare Board of India in its letter No.9-3/2018-19/PCA dated 12th July, 2018, the local bodies of the State are also responsible for the protection and maintenance of stray animals. Kanha Gaushalas (Animal Shelter) established in the Urban areas are also being operated by the urban development department of the State. Animal Welfare Board of India is also providing fund to recognized gaushalas for feeding, medicine and maintenance under Regular Grants and also making of shelters under Shelter Grants.

(e) As per the policy, the Government of Uttar Pradesh has made arrangement to grant Rs. 30/- per animal per day for their maintenance.